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**F. Sahoo Vrs. UOI**

**Orders/Directions Sl. No. 7**  
**O.A. No. 260/00973 of 2014**

Order dated: 24.12.2014

CORAM  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. M.P.J.Ray, Ld. Counsel for the applicant, and  
Mr. P.R.J.Dash, Ld. ACGSC appearing for the Respondents.

Mr. Ray made a prayer that he would like to withdraw this  
O.A. with liberty to file a better application. Accordingly, the O.A. is  
allowed to be withdrawn and, thus, disposed of.

  
MEMBER(Admn.)

RK